

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.40 (1)-HCT/JudI/ROSTER/2017/ 5631

5<sup>th</sup> July, 2017

**NOTIFICATION**

It is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will not sit today i.e., on 05.07.2017.

Hon'ble the Chief Justice will not sit in the Single Bench today i.e., on 05.07.2017.

Hon'ble Mr. Justice S. Talapatra will sit in the Single Bench today i.e., on 05.07.2017 at 10.30 AM and will take up the AB 59/2017 from the Daily Cause List for Wednesday, the 5<sup>th</sup> Day of July, 2017, published on 4<sup>th</sup> July, 2017, in addition to His Lordship's other matters as per the aforesaid Daily Cause list.

By order,

Sd/-

**(A. DEBBARMA)  
REGISTRAR (JUDICIAL)**

No.F.40.(1)-HCT/JudI/ROSTER/2017/ 5632-54

5<sup>th</sup> July, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala.
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

  
REGISTRAR (JUDICIAL)